NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 9(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. R. V. AS DHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08,2016

NAME OF THE COMPANY:

Sh. Lokesh Anand

V/s.

M/s. Om-Dot Courier and Cargo Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNA	TION	REPRESENTATION	SIGNATURE	
1.	Me. Valudho	yeu	glow.	Respondents 5		
2 .	Mr. Abhay	Pawap	Lugh How	Respondents	1	
3.	Me Anches	man Ba	nordue Adv.	Respondents.		
4.	Mr Sumo	n Dovo	o Parlu 4 SRS	Respondente	Dony	
	KRISH NENDU SHWETA SH		2 Aous	FOR PETITIONER	Say and Saddy	
	SANJANA S		7		4	

Order

Ld. Counsel for the petitioner states that he shall take all necessary steps to furnish the extra copy of the petition within the shortest possible time.

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P.T.O.

2. On the last date of hearing, it was made clear to the appearing counsel that no further adjournment was to be granted. However keeping in view the request made by Shri Krishnendu Datta, Ld. Counsel for the petitioner, we accommodate for the last time. The petitioner is directed to file second set of the Paper Book as per the directions issued in this regard by NCLT. However, the same shall be subject to payment of Rs. 10,000 as cost.

List for further consideration on 20.9.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

) (2. VARADHARAAM)

(Shri R. VARDHARAJAN)

MEMBER (J)

19th August, 2016 (P.K. SUD)